

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:68
ANSWERED ON:04.03.2005
FAKE CURRENCY NOTES
Shivanna Shri M

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that a very large volume of fake currency notes are in circulation in the country;
- (b) if so, whether recently more than one crore rupees of fake currency notes have been received by the Reserve Bank alone; and
- (c) the steps taken by the Government to control the situation ?

Answer

MINISTER OF FINANCE (SHRI P.CHIDAMBARAM)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.68 for 4.3.2005 by Shri M.Shivanna on Fake Currency Notes.

(a) As per information furnished by the National Crime Records Bureau (NCRB) on recoveries/seizures made by banks and law enforcement agencies, circulation of Fake Indian Currency Notes (FICN) of various denominations have been noticed. However, the quantity of FICN is miniscule as compared to the total volume of Indian bank notes in circulation.

(b) During 2003-04, the total value of forged notes detected and impounded at Issue Offices of the RBI and branches of banks in various denomination amounted to Rs.2.76 crores.

(c) To curb circulation of fake currency notes in the country, the Government has taken a number of steps which include stepping up of vigilance by the Border Security Force/Custom authorities to prevent smuggling of fake currency notes into the country, training and sensitisation of law enforcement agencies, dissemination of information on security features through print and electronic media for the benefit of public, etc. Further, based on the recommendations of a High Level Committee, some additional security features have been approved for incorporation in the Indian bank notes which will make counterfeiting extremely difficult.